



क्षेत्रीय कार्यालय उ. प्र. प्रदूषण नियंत्रण बोर्ड
Regional Office, U.P. Pollution Control Board

संदर्भ सं० 490/OA-41/NGT/2020
Ref. No.

दिनांक 27.11.2020
Date.....20

To,
The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub: Regarding Submission of Compliance Report pursuant to the order date 23.06.2020 in O.A. No. 41/2020 in the matter of (Pushpendra Kumar and Nagar Panchayat Kadaura and Ors.)

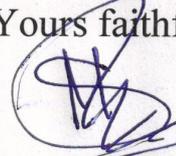
Sir,

In Compliance of order dated 23.06.2020 passed by Hon'ble Tribunal in O.A. No 41/2020 in the matter of (Pushpendra Kumar and Nagar Panchayat Kadaura and Ors.) the Compliance report is enclosed herewith.

It is requested that the compliance report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above

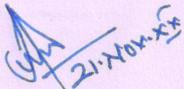
Yours faithfully,

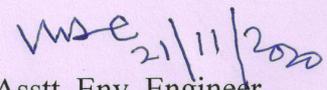

(Niranjana Sharma)
Regional Officer

27/11/2020

Verification Report of Sadar Talab Kadora District Jalaun in matter of Hon'ble NGT O.A No.- 41/2020 (Puspendra Kumar Vs Executive officer), Nagar Panchayat kadora, Jalaun.

Date of Inspection	21.11.2020
Inspecting officer of UPPCB, Jhansi.	V.K. Dubey (AEE)
Present officer of Nagar Panchayat Kadora, Jalaun at the time of Inspection.	Sunil Kumar Singh (Executive Officer)
Population of Kadora Nagar Panchayat, Kadora, Jalaun.	14903 (Census 2011)
Establishment Year of Nagar Panchayat, Kadora, Jalaun.	1951
Total Area of Sadar Talab Kadora As per Revenue Record.	2.914 Hectare
Have Encroachment is present at the land of Sadar Talab or demolished by Nagar Panchayat, Kadora, Jalaun.	1. 41 Nos. Temporary Encroachment Have been removed. 2. 18 Nos. Constructed Encroachment is Under Process.
GPS of Sadar Talab Kadora, Jalaun.	Latitude :- 25.984314 Longitude :-79.834957 Near the House of Pushendra Dwivedi
Total number of drains which falls in Sadar Talab, Kadora, Jalaun in previous.	Two Main Drains are Joining Pond(1-Ramghat Drain, 2-Chatela Marg Drain near Balwant Singh House
Number of drains which has Taped at present.	Main market Purana Bajar drain.
Number of untapped drains by which sewage of Kadora meets into Sadar Talab, Kadora, Jalaun at present.	Two Drains
Photo Graphs with Executive officer Nagar Panchayat, Kadora, Jalaun.	Enclosed
Cleaning Status of Sadar Pond Kadora, Jalaun.	Last Cleaning of pond done on dated 20.10.2020
Photo graphs of Sadar Talab Pond Kadora, Jalaun.	Enclosed
Water quality monitoring date.	21.11.2020
Quality of Poned water of Sadar Talab, Kadora, Jalaun on date 21.11.2020	To be analyzed by UPPCB Lab, Jhansi.
Remark regarding action plan for restoration, up gradation, beautification of Sadar pond Kadora, Jalaun.	Under process
Imposed environmental compensation money deposited or not. If not then reason statement of Executive Officer Nagar Panchyat, Kadora.	Environmental Compensation money not deposited. Matter is related to UP Government for funding.


Executive officer
Nagar Panchayat, Kadora
Distt. Jalaun


Asstt. Env. Engineer
UPPCB, Jhansi.

क्षेत्रीय कार्यालय उ.प्र. प्रदूषण नियंत्रण बोर्ड
Regional Office, U.P. Pollution Control Board

संदर्भ सं.
Ref. No.
सेवा में

484/मा.राष्ट्रीय हरित अधिकरण आदेश-0AN041/2020

दिनांक 25/11/2020

Date.....20

मुख्य पर्यावरण अधिकारी(वृत्त-2),
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय:-माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा विचाराधीन ओ0ए0 संख्या 41/2020 (पुष्पेन्द्र कुमार बनाम नगर पंचायत कदौरा व अन्य) में पारित आदेश दिनांक 23.06.2020 की अनुपालनात्मक कार्यवाही के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक सदस्य सचिव महोदय के पत्रांक-एच50519/सी-2/MSW-23/2020 दिनांक 01.07.2020 जिसके द्वारा आदेशित किया गया था कि जिलाधिकारी महोदय, जालौन से समन्वय कर सदर तालाब कदौरा के पुनरोद्धार हेतु जिला स्तरीय संयुक्त समिति का गठन कराया जाये तथा सम्बन्धित एक्शन प्लान तैयार कराकर जिलाधिकारी महोदय, जालौन द्वारा अनुमोदित कार्य योजना का क्रियान्वयन कराया जाये का संदर्भ ग्रहण करने का कष्ट करे, इस सम्बन्ध में जिलाधिकारी महोदय, जालौन के आदेश पत्रांक-2131/25-ए0एल0वी0ए0 दिनांक 28.08.2020 द्वारा गठित संयुक्त समिति द्वारा भौतिक निरीक्षण आदि के सम्बन्ध में तैयार की गयी कार्य योजना जोकि प्रभागीय वनाधिकारी जालौन के पत्रांक-898 दिनांक 19.11.2020 द्वारा अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की गयी थी को इस कार्यालय के पत्रांक-474/ओ.ए.संख्या-41/कदौरा तालाब दिनांक 21.11.2020 द्वारा आपको प्रस्तुत की गयी है।

संयुक्त कार्ययोजना अवलोकन पश्चात् आप द्वारा निर्देशित पत्रांक-एच55161/सी-2/NGT सोमान्य-7/2020 दिनांक 20.11.2020 की अनुपालनात्मक कार्यवाही हेतु अनुरोध करना है कि कार्यालय के सहायक पर्यावरण अभियन्ता एवं अधिशाषी अधिकारी नगर पंचायत कदौरा, जालौन द्वारा दिनांक 21.11.2020 को सदर तालाब कदौरा, जालौन का संयुक्त निरीक्षण पुनः किया गया संयुक्त निरीक्षण आख्या की प्रमाणित छायाप्रति एवं निरीक्षण के समय सदर तालाब कदौरा पर भण्डारित वर्षा जनित जल नमूने की विश्लेषण आख्या एवं तालाब पुनरोद्धार सम्बन्धित कार्ययोजना इस अनुरोध के साथ प्रेषित की जा रही है कि कृपया माननीय राष्ट्रीय हरित अधिकरण में आख्या प्रस्तुत किये जाने हेतु सदस्य सचिव महोदय, से अपेक्षित अनुमोदन एवं इस सम्बन्ध में मार्गदर्शन, मंतव्य आदि प्रदान करने का कष्ट करें, सूचनार्थ प्रेषित।

- संलग्नक-1. निरीक्षण आख्या दिनांक 21.11.2020।
2. जल नमूने की विश्लेषण आख्या।
3. तालाब पुनरोद्धार सम्बन्धित कार्ययोजना।

भवदीय

(निरंजन शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को अपर जिलाधिकारी (वि0/रा0) महोदय, जालौन के पत्रांक-2146 दिनांक 18.09.2020 की छायाप्रति जोकि पुस्त पर अंकित है के सम्बन्ध में इस अनुरोध के साथ प्रेषित कि अधिशाषी अधिकारी, नगर पंचायत, कदौरा को इस कार्यालय के पत्रांक-99-ओ.ए.-41/2020 दिनांक 18.06.2020 द्वारा पर्यावरणीय क्षतिपूर्ति अधिरोपण हेतु प्रेषित कारण बताओं नोटिस के सम्बन्ध में अग्रिम आदेश पारित किये जाने हेतु सादर प्रेषित।
2. जिलाधिकारी महोदय, जालौन को उपरोक्त के सम्बन्ध में अपेक्षित अनुमोदन स्वीकृति प्रदान किये जाने हेतु अनुरोध सहित सादर प्रस्तुत।

क्षेत्रीय अधिकारी

25/11/2020

कार्यालय अधिशासी अधिकारी नगर पंचायत कदौरा-जालौन

दिनांक 14 सितम्बर

पत्रांक:- 844/ न0पं0कदौरा /2020-21

जिलाधिकारी महोदय,
जालौन स्थान उरई।

167

विषय:- मेसर्स नगर पंचायत कदौरा जनपद जालौन के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बंध में।

कृपया संलग्न क्षेत्रीय अधिकारी क्षेत्रीय कार्यालय उ0प्र0 प्रदूषण नियन्त्रण बोर्ड झांसी के पत्र का संज्ञान लेने का कष्ट करें, जिसमें क्षेत्रीय अधिकारी द्वारा नगर पंचायत कदौरा द्वारा ठोस अपशिष्ट एवं प्लास्टिक वेस्ट को वैज्ञानिक तरीके से नियमानुसार निस्तारण हेतु ट्रेनिंग कम्पोस्ट परियोजना की स्थापना न करने तथा नगरीय क्षेत्र का सीवेज मिश्रित घरेलू उत्प्रवाह तथा वर्षा जनित जल का सदर तालाब में भण्डारित होने का तथ्य वर्णित करते हुये जल का नमूना केन्द्रीय प्रयोगशाला में विश्लेषित कराया गया विश्लेषण के अनुसार प्रदूषण कारी प्रचलनों की मात्रा निर्धारित मानक के अनुरूप नहीं पायी गई, तदनुसार "Methodology for Assessing Environmental Compensation" के अनुसार पर्यावरणीय क्षति पूर्ति 1.82882 करोड़ (एक करोड़ बयासी लाख आठ सौ बयासी रूपये मात्र) अधिरोपित आगणित की गई है। जैसा कि महोदय के संज्ञान में है कि निकायों को इतनी धनराशि किसी भी मद में प्राप्त नहीं होती कि सम्पूर्ण नगर का सीवेज इकट्ठा करके STP (सीवेज ट्रीटमेन्ट प्लांट) के माध्यम से निस्तारित कर सके। 14 वां/15वां वि0 आयोग की धनराशि से मात्र जल निकासी की योजना बनाना सम्भव हो पाता है, ऐसी स्थिति में निकाय एन0जी0टी0 के दिशा-निर्देशों का अनुपालन करने में अपने आपको असहाय महसूस कर रही है।

पुनः महोदय का ध्यान संलग्न क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियन्त्रण बोर्ड झांसी के पत्र दिनांक 02.09.2020 की ओर आकृष्ट करना समीचीन होगा, जिसमें उद्धृत किया गया है जिलाधिकारी महोदय जालौन से अनुसचिव पर्यावरण वन एवं जलवायु परिवर्तन अनुभाग-7 पत्रांक संख्या- एन0जी0टी0 /361/81-7-2020-23 (रिट)/2018 टी0सी0, दिनांक 16.07.2020 अन्तर्गत सदर तालाब कदौरा जालौन के पुनरोद्धार एवं सीवेज ट्रीटमेन्ट प्लांट की यथाशीघ्र स्थापना एवं संचालन सुनिश्चित किये जाने हेतु अग्रिम आवश्यक कार्यवाही हेतु अनुरोध किया जाना चाहेंगे ताकि जिलाधिकारी महोदय, जालौन द्वारा उ0प्र0 शासन से प्रशुगत प्रकरण में नगर पंचायत कदौरा को तकनीकी परामर्शी एवं वित्तीय स्वीकृति आदि उपलब्ध कराना सम्भव हो सके।

अतः विनम्रता पूर्वक निवेदन है कि अधिरोपित पर्यावरणीय क्षतिपूर्ति को संज्ञान में लेते हुये आवश्यक उपाय करने की कृपा करें।

संलग्न 3 - 21 प्रो.कत

14 sep 20

(सुनील कुमार सिंह)

अधिशासी अधिकारी
नगर पंचायत कदौरा-जालौन।
जालौन (20183)

कार्यालय जिलाधिकारी जालौन (20183)

पत्रांक - 2146 25/A.L.B.A.

18/9/20

क्षेत्रीय अधिकारी/उ0प्र0 अधिकारी
कदौरा जालौन

कृपया संलग्न प्रकरण में विनम्रता पूर्वक
अनुसचिव पर्यावरण वन एवं जलवायु परिवर्तन अनुभाग-7
को (1)

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No.

150519 / सी-2/MSW-23 / 2020

दिनांक

Date 17/2/20

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
झांसी।

e-mail

विषय-मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या-41/2020 पुष्पेन्द्र कुमार बनाम नगर पंचायत कदौरा व अन्य में पारित आदेश दिनांक 23.06.2020 के अनुपालन के सम्बंध में।

महोदय,

कृपया मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या-41/2020 पुष्पेन्द्र कुमार बनाम नगर पंचायत कदौरा व अन्य में पारित आदेश दिनांक 23.06.2020 का संदर्भ ग्रहण करें। जिसके अंश निम्नवत हैं-

....."4. In view of the pitiable condition of the water body as depicted in the report, remedial action has to be promptly. The State PCB in exercise of its functions and duties may prepare appropriate guidelines for restorations of such water bodies, particularly, in the light of directions of this Tribunal dated 02.06.2020 in O.A No. 325/2015, Lt. Col. Sarvadaman Singh Oberoi v. Union of India & Ors. Concerned State authorities may also perform their duties. It will also be appropriate to involve the village community for the purpose. The UP PCB may provide hand holding to the local body. The restoration of water bodies is significant for protection of environment, for availability of drinking water, recharge of ground water, harvesting of rain water and microclimate. 5. Let the State PCB file a further action taken report in the matter before the next date. Report be sent by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF".

मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 23.06.2020 के अनुपालन हेतु आपको निर्देशित किया जाता है कि जिलाधिकारी, जालौन से समन्वय कर सदर तालाब, कदौरा के पुनरोद्धार हेतु निम्न अधिकारियों की समिति गठित कराये -

1. प्रभागीय वन अधिकारी, जालौन/उनके द्वारा नामित अधिकारी।
2. अधिशासी अधिकारी, नगर पंचायत कदौरा।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, झांसी।
4. सम्बंधित ग्राम के प्रबुद्धजन (1 या 2)

.....2/-

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.com
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.com
Website : www.uppcb.com

उपरोक्त गठित समिति के साथ मा० एन०जी०टी० के आदेश के अनुपालन हेतु सदर तालाब के पुनरोद्धार हेतु पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा अप्रैल 2019 में जारी गाइडलाइन (प्रति संलग्न) के अनुसार शीघ्रातिशीघ्र ऐक्शन प्लान तैयार किया जाये तथा उक्त ऐक्शन प्लान को जिलाधिकारी, जालौन से अनुमोदित कराकर उसका कियान्वयन सम्बंधित विभागों द्वारा सुनिश्चित कराया जाये तथा कृत कार्यवाही/अनुपालन आख्या मा० एन०जी०टी० में ससमय दाखिल किया जाना सुनिश्चित करें। ज्ञातव्य है कि प्रकरण में सुनवाई हेतु अग्रिम तिथि 01.12.2020 नियत है।

भवदीय,

संलग्नक-यथोपरि।


(आशीष तिवारी)
सदस्य सचिव

प्रतिलिपि-

1. जिलाधिकारी, जालौन को मा० एन०जी०टी० द्वारा ओ०ए० संख्या 41/2020 के अन्तर्गत पारित आदेश दिनांक 02.06.2019 के संदर्भ में इस आशय से कि कृपया सदर तालाब के पुनरोद्धार हेतु ऐक्शन प्लान तैयार किये जाने हेतु उपरोक्तानुसार समिति गठित करने का कष्ट करें।
2. प्रभागीय वन अधिकारी, जालौन।
3. अधिशासी अधिकारी, नगर पंचायत, कदौरा।

सदस्य सचिव

Action Plan for Treatment

of

Sadar Talab No. 850/586

situated at Kadaura Chatela, Other

District Road,

District-Jalaun



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1.0. Background

- 1.1 The pond Sadar Talab No. 850/586 is an old pond which is situated at Kadaura Chatela, Other District Road, Jalaun. The water of this pond was used for bathing of human being and drinking by animals in the past. There used to be two bathing ghats i.e. Ramghat and Shyamghat in the past, which are no more in existence at present due to start of piped water supply for the residents of nearby areas. At present lot of encroachment has taken place all around the pond and sewer outlets of nearby residents are connected to this pond. Later on unplanned storm water drain were built all around the pond and polluted water started collecting in the pond, which resulted in pathetic condition of the pond.

2.0. Survey and Site visit of tanks at Municipal limits

- 2.1 A site visit and survey was undertaken of the Talab on 15th October, 2020 to understand the current situation of the tanks and pollution levels etc and the issues that may arise during the implementation of the cleaning process.
- 2.2 Mr. Jayendra Kumar, SDM Kalpi was kind to personally come with us to explain and show the place around and give detailed inputs of the site issues.
- 2.3 The inlet to the pond was observed and also the hyacinth were being removed.
- 2.4 The Dimension of the lake is about 4 acres
- 2.5 A pictorial presentation of the drains are given below:




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नगर पंचायत - कटौदा
कालीन (3090)

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सहायक पर्यावरण अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड, झाँसी



2.6 The current pollution levels in the above lake are given below:

PARAMETERS MONITORED

COD (mg/l) - 100

BOD (mg/l) - 75

3.0 Issues and Strategy

- 3.1. Identification and removal of encroachment around the pond.
- 3.2. Removal of hyacinth and plastic.
- 3.3. Identification and tapping of drains to curtail pollution sources at inlet.
- 3.4. Removal of Polluted water of the pond.
- 3.5. Rejuvenation/beautification of pond.

4.0 Action Plan

S.No	Activity	Strategy	Status of Implementation
1.	Identification and removal of encroachment around the pond.	In compliance of Hon'ble NGT order and direction of D.M. Jalaun, a committee constituted by S.D.M. has identified 18 permanent encroachments, which should be removed. Notices have also been issued to 41 temporary encroachments for removing the same. If encroachments are not removed then legal action will be taken.	Nagar Panchayat, Kadoura has filed case under PPD Act against the permanent encroachers. 04 Encroachers have filed case in the Court of Judicial District, Kalpi. Nagar Panchayat Kadoura is effectively contesting these cases through their counsels. All the 41 temporary encroachments have been removed on 27.09.2020.
2.	Removal of hyacinth and plastic.	It was planned to remove hyacinth and plastic with the support of District Administration and cooperation of local residents.	Special drive was started by Nagar Panchayat, Kadoura, NGO, Local residents from dated 27.09.2020 to 20.10.2020 for removal and effective disposal of hyacinth

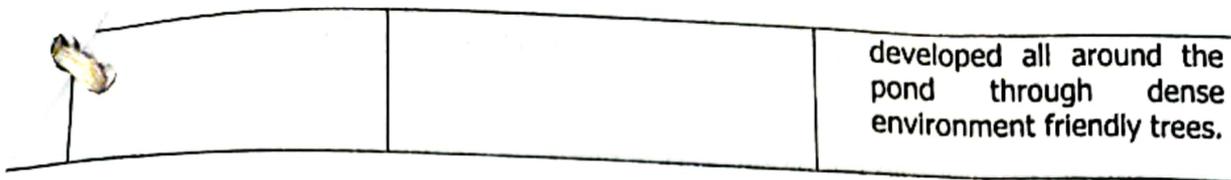

अधिसायी अधिसार
नगर पंचायत - कदौरा - 0
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उ०प्र० प्रदूषण नियंत्रण बोर्ड, झांसी.

			and plastic. This resulted in complete removal of hyacinth and plastic.
3.	Identification and tapping of drains to curtail pollution sources at inlet.	Identification of storm water drain and domestic sewer drain will be done. Thereafter, domestic sewer drain will be tapped/diverted. Only storm water drain will be allowed to enter the pond.	Two inlet points were identified towards market side in east direction and 03 inlet points were identified in the north direction towards residential area. It has been decided all these inlet points will be diverted through constructing peripheral drain all around the pond in time bound manner with financial assistance from State Govt.
4.	Removal of Polluted water of the pond.	Removal of polluted water from the pond and desilting of bottom sludge,	Polluted water was pumped out to Ramlila Ground through three constructed drains and some water was used by farmers for irrigation and thus most of the polluted water has been removed.
5.	Rejuvenation/beautification of pond.	<ol style="list-style-type: none"> 1. Refilling of fresh water in the pond after removal of polluted water and bottom sludge. 2. After refilling continuous treatment of pond water with enzyme and aeration based treatment to maintain its water quality. 3. Construction of pucca embankment all around the pond. 4. Development of old bathing ghats i.e. Ramghat and Shyamghat and its beautification. 	<ol style="list-style-type: none"> 1. Refilling of fresh water will be started as soon as polluted water and bottom sludge are completely removed from the pond. 2. Continuous treatment of pond water after refilling will be done as per treatment plan costing around Rs. 8.50 Lac. 3. Wired fencing all around the sadar pond will be done in 1st year. 4. Domestic sewer drain will be tapped and treatment will be done through oxidation pond method. 5. Construction of Ramghat and Shyamghat will be done, so that pond could be used by all. 6. Green belt will be


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 नगर पंचायत - कटेरा
 जयलोक (3090)


 वी० सी० कृते
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 उ०प्र० प्रदूषण नियंत्रण बोर्ड, झाँसी



5.0 Proposed treatment after cleaning of pond.

- 5.1 When Swach Plus Enzyme is applied to the contaminated water on open drain, the molecular structure begins to breakdown immediately, and in a short time, visually disappear. This is caused through the action of bio surfactants that connect with the hydrocarbon molecules and breakdown the covalent and ionic bonds creating small micelles. This process rapidly reduces the toxicity of the hydrocarbon making it more bio-available to indigenous bacteria that utilize the hydrocarbon as a food source.
- 5.2. Simultaneous with the bio-surfactant action breaking down the hydrocarbon into a more manageable form, enzymes form protein binding sites that attract the bacteria to induce or trick them into utilizing the detoxified oil as a food. The food-source droplets are called micelles—liken these to being self contained separated units where bacteria can safely live. Swach Plus Enzyme also changes the density of the oil to cause it to float, and reduces the adhesion properties so the oil will no longer adhere to shorelines, vegetation or man-made structures.
- 5.3. The Biosurfactants breakdown the polar compounds in oil/hydrocarbons and thus change the polarity, disengaging the covalent and ionic bonds enabling oil and water to mix. While this is occurring the enzymes and micro-nutrients bond to the micelles forming an enzyme nutrient complex package. The affinity that certain enzymes have for various chain hydrocarbons make it possible for these small packets of micro-nutrients, (containing the three basic building blocks for growing bacteria; carbon, nitrogen, and phosphorous) to bond or adhere to the micelles through specialized covalent and ionic bonds until they are digested to CO₂ and water by bacteria

6.0 Process of Implementation

- Works in temperature range of -2.2 to 48.8 degree Celsius and hence throughout year and in all regions
- It is proposed to undertake cleaning of the portion of Talab as initially identified in this phase.
- Inlet drains to this portion of the pond would be closed off so that new sewage is not introduced during the cleaning phase.
- The floating solids would be removed using nets through a manual operation.
- The Entire pond will be dosed with the solution prepared and then different forms of aeration would be used to mix the enzymes with the lake water.
- The enzyme application will be done 3-4 times in a interval of 15 days.


 अधिशाही अधिकारी
 नगर पंचायत - कटोरा
 जालंधर (30500)

WSE
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- This will ensure that the pollutants would be bio-remediated within a period of 60-90 days in the pond.
- Two fountains will be installed for aeration purpose.
- Fishes will be released once favorable conditions are achieved.

7.0 Achievement of targets after implementation

It is understood that the target to be met in respect of various contaminants are as under:

- BOD -20 mg/l
- COD -50 mg/l

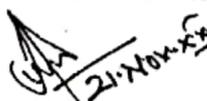

अधिकाारी अधिकाारी
नगर पंचायत - कर्दीरा
जालीन(उ०प्र०)

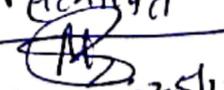

तीर को दूवे
सहायक अधिकाारी अभियंता
उ०प्र० प्रदूषण नियंत्रण बोर्ड, जालीन

③

Verification Report of Sadar Talab Kadora District Jalaun in matter of Hon'ble NGT O.A No.-41/2020 (Puspendra Kumar Vs Executive officer), Nagar Panchayat kadora, Jalaun.

Date of Inspection	21.11.2020
Inspecting officer of UPPCB, Jhansi.	V.K. Dubey (AEE)
Present officer of Nagar Panchayat Kadora, Jalaun at the time of Inspection.	Sunil Kumar Singh (Executive Officer)
Population of Kadora Nagar Panchayat, Kadora, Jalaun.	14903 (Census 2011)
Establishment Year of Nagar Panchayat, Kadora, Jalaun.	1951
Total Area of Sadar Talab Kadora As per Revenue Record.	2.914 Hectare
Have Encroachment is present at the land of Sadar Talab or demolished by Nagar Panchayat, Kadora, Jalaun.	1. 41 Nos. Temporary Encroachment Have been removed. 2. 18 Nos. Constructed Encroachment is Under Process.
GPS of Sadar Talab Kadora, Jalaun.	Latitude :- 25.984314 Longitude :-79.834957 Near the House of Pushpendra Dwivedi
Total number of drains which falls in Sadar Talab, Kadora, Jalaun in previous.	Two Main Drains are Joining Pond(1-Ramghat Drain, 2-Chatela Marg Drain near Balwant Singh House
Number of drains which has Taped at present.	Main market Purana Bajar drain.
Number of untapped drains by which sewage of Kadora meets into Sadar Talab, Kadora, Jalaun at present.	Two Drains
Photo Graphs with Executive officer Nagar Panchayat, Kadora, Jalaun.	Enclosed
Cleaning Status of Sadar Pond Kadora, Jalaun.	Last Cleaning of pond done on dated 20.10.2020
Photo graphs of Sadar Talab Pond Kadora, Jalaun.	Enclosed
Water quality monitoring date.	21.11.2020
Quality of Poned water of Sadar Talab, Kadora, Jalaun on date 21.11.2020	To be analyzed by UPPCB Lab, Jhansi.
Remark regarding action plan for restoration, up gradation, beautification of Sadar pond Kadora, Jalaun.	Under process
Imposed environmental compensation money deposited or not. If not then reason statement of Executive Officer Nagar Panchyat, Kadora.	Environmental Compensation money not deposited. Matter is related to UP Government for funding.


 Executive officer
 Nagar Panchayat, Kadora
 Distt. Jalaun

द्वासा प्रति सुत्मापित

 (निरंजन शर्मा)
 क्षेत्रीय अधिकारी
 उ०प्र० प्रदूषण नियंत्रण बोर्ड, झाँसी

V.K. Dubey
 21/11/2020
 Asstt. Env. Engineer
 UPPCB, Jhansi.

4

Regional Laboratory

Ph- 0510-2320473

email- rojhansi@uppcb.com



U.P. POLLUTION CONTROL BOARD

AVAS VIKAS COLONY (TALPURA YOJNA)
KANPUR ROAD, JHANSI

ANALYSIS REPORT

1. Name of the Pond : Sadar Pond Kadaura ,Jalaun
2. Sample collected by : Ramdas (S.A.) V.K. Dubey (AEE)& Sunil Kumar (EO) Kadaura
3. Date of Sample Collection : 21.11.2020
4. Sampling Point : Sadar Pond Infront of Shri Pushpendra House

S.N.	Parameters	Value	Units	Standards
1.	Colour	Yellowish	Hazen	--
2.	Odour	Unpleasant		--
3.	pH	8.50		02-12
4.	Electrical Conductance	1043.0	µS/cm	0.1-10000
5.	Dissolved Oxygen	4.30	mg/l	0.2-14.0
6.	Biochemical Oxygen Demand (B.O.D. _{3,27} ⁰ C)	8.40	mg/l	1.0-1000
7.	Chemical Oxygen Demand	75.50	mg/l	4.0-1000
8.	Total Suspended Solid	48.0	mg/l	0.5-10000
9.	Total Coliform Organism	92000.0	M.P.N./100 ml	--
10.	Fecal Coliform	35000.0	M.P.N./100 ml	--

Analyzed By:


25/11/2020
Scientific Asstt.


25/11/2020
A.E.E.


25/11/20
Regional Officer



Regional Laboratory

Ph- 0510-2320473

email- rojhansi@uppcb.com

U.P. POLLUTION CONTROL BOARD

AVAS VIKAS COLONY (TALPURA YOJNA)

KANPUR ROAD, JHANSI

ANALYSIS REPORT

1. Name of the Pond : Sadar Pond Kadaura ,Jalaun
2. Sample collected by : Ramdas (S.A.) V.K. Dubey (AEE)& Sunil Kumar (EO) Kadaura
3. Date of Sample : 21.11.2020
Collection
4. Sampling Point : Sadar Pond Infront of Shri Natthu Mansori House

S.N.	Parameters	Value	Units	Standards
1.	Colour	Yellowish	Hazen	--
2.	Odour	Unpleasant		--
3.	pH	6.98		02-12
4.	Electrical Conductance	1117.0	$\mu\text{S/cm}$	0.1-10000
5.	Dissolved Oxygen	4.20	mg/l	0.2-14.0
6.	Biochemical Oxygen Demand (B.O.D. _{3,27} ⁰ C)	9.20	mg/l	1.0-1000
7.	Chemical Oxygen Demand	87.58	mg/l	4.0-1000
8.	Total Suspended Solid	42.0	mg/l	0.5-10000
9.	Total Coliform Organism	43000.0	M.P.N./100 ml	--
10.	Fecal Coliform	24000.0	M.P.N./100 ml	--

Analyzed By:


25/11/2020
Scientific Asstt.


25/11/2020
A.E.E.


25/11/20
Regional Officer

हे० फि
पी.सी.ए.
धिकारी
न स्थान

(1)

अपर जिलाधिकारी (वित्त/राजस्व)/जिलाधिकारी, जालौन

महोदय

कृपया सादर अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा विचाराधीन ओ0ए0 संख्या 41/2020 (पुष्पेन्द्र कुमार बनाम नगर पंचायत कदौरा व अन्य) में दिनांक 23.06.2020 को आदेशित किया गया है -----In view of the pitiable condition of the water body as depicted in the report, remedial action has to be promptly. The State PCB in exercise of its functions and duties may prepare appropriate guidelines for restorations of such water bodies, particularly, in the light of directions of this Tribunal dated 02.06.2020 in O.A No. 325/2015, Lt. Col. Sarvadaman Singh Oberoi v. Union of India & Ors. Concerned State authorities may also perform their duties. It will also be appropriate to involve the village community for the purpose. The UP PCB may provide hand holding to the local body. The restoration of water bodies is significant for protection of environment, for availability of drinking water, recharge of ground water, harvesting of rain water and micro climate. की अनुपालनात्मक कार्यवाही हेतु जिलाधिकारी महोदय, जालौन के पत्रांक 2131/25-ए0एल0वी0ए0 दिनांक 28.08.2020 द्वारा गठित संयुक्त समिति द्वारा भौतिक निरीक्षण आदि पश्चात् तैयार की गयी कार्य योजना जोकि आपके पत्रांक-2177/25-ए0एल0वी0ए0 दिनांक 17.11.2020 द्वारा उ0प्र0 प्रदूषण नियंत्रण बोर्ड को निर्देशित है तथा पताका-(क) पर स्थित है का अवलोकन करने का कष्ट करें।

उपरोक्त के सम्बन्ध में अनुरोध करना है कि कार्ययोजना परीक्षणोपरान्त मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड लखनऊ के पत्रांक-एच55161/सी-2/सामान्य-07/2020 दिनांक 20.11.2020 द्वारा निर्देश प्राप्त हुये है जोकि पताका-(ख) पर अवलोकनीय है।

प्राप्त निर्देशों के अनुक्रम में सहायक पर्यावरण अभियन्ता, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, झांसी एवं अधिशाषी अधिकारी नगर पंचायत कदौरा, जालौन द्वारा सदर तालाब कदौरा, जालौन का संयुक्त निरीक्षण दिनांक 21.11.2020 में किया गया संयुक्त निरीक्षण आख्या की प्रमाणित छायाप्रति पत्रावली की पताका-(ग) पर प्रस्तुत है। कदौरा तालाब के पुनरोद्धार हेतु बिंट बायोटेक, नई दिल्ली द्वारा दिये गये परामर्शित एक्शन प्लान को उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ स्तर से यथा संशोधित किया गया है तदोपरान्त हस्ताक्षरित एक्शन प्लान जोकि पत्रावली की पताका-(घ) पर स्थित है को अवलोकित करने की कृपा करें।

अतः आपसे अनुरोध है कि संयुक्त निरीक्षण दिनांक 21.11.2020 एवं सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के पत्रांक-एच50519/सी-2/MSW-23/2020 दिनांक 01.07.2020 के दृष्टिगत सहमति की दशा में एक्शन प्लान अनुमोदन हेतु अपनी संस्तुति जिलाधिकारी महोदय, को अग्रसारित करने की कृपा करें, ताकि जिलाधिकारी महोदय, द्वारा प्रदत्त अनुमोदन पश्चात् वस्तु स्थिति का विवरण माननीय राष्ट्रीय हरित अधिकरण को दिनांक 01.12.2020 को नियत तिथि की सुनवाई हेतु उनके विचारार्थ प्रस्तुत किया जा सके, सादर प्रस्तुत।

नादर
25/11/2020

(निरंजन शर्मा)
क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड, झांसी

25.11.2020 (ADH)
अपर जिलाधिकारी (वि. एवं व. क.)
जालौन

25/11/2020
(डा० मन्नान अख्तर)
जिलाधिकारी, जालौन।